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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 100/BB/ 2017	-	For hearing	Rule-6 of IB	Ajay Bhavikatti Vs. Sovereign Developers & Infrastructure Ltd. & 2 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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25. RAKSHA BHAVIKATTI PETITIONER *Rbhavikatti*

ORDER

Counsel for Petitioner is present. Report received from IBBI, New Delhi suggesting name of Shri Raghavendra L as IRP to be appointed in this case. The Counsel for Petitioner was informed of the same. Issue notice to the proposed IRP to be present in the Tribunal. Petitioner can collect the details of the proposed IRP from the Registry. List it on 29.01.2018.

[Signature]
Member (T)

[Signature]
Member (J)